

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 05.03.2021

NOTICE

Take notice that the following matters listed on 09.03.2021 in the Court – IV will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No.1050 of 2020	Mukul Kumar Resolution Professional of KST Infrastructure Ltd. Vs. RPS Infrastructure Ltd.	Rajiv K. Virmani	Rakesh Kumar
2.	Comp. App. (AT) (Ins) No. 83 of 2021	Inkel Ltd. Vs. Shaji Mathew & Anr.	Surekha Raman	
3.	Comp. App. (AT) No. 241 of 2020	Kamlesh Kalidas Shah Vs. Tube Investments of India Ltd. & Ors.	Vandana Sharma Bhandari	
4.	Comp. App. (AT) (Ins) No. 606 of 2020	Sepco Electric Power Construction Corporation Vs. Sumit Binani & Ors.	Abhinav Raghuvanshi	Misha-R1 & R2 Srideepa Bhattacharyya-R3
5.	Comp. App. (AT) (Ins) No. 80 of 2021	State Bank of India Vs. Bharath Infra Exports and Imports Ltd.	R.P. Kapoor	O.P. Gaggar-R1 Udita Singh-R2
6.	Comp. App (AT) No. 262 of 2019	Safeco Hygiene Films Pvt. Ltd. Vs. Loganmoy Ltd. Matheson Trust 1 Co. (BVI) Ltd. & Ors. With	Aayushi Sharma	Mohit D. Ram-R1
7.	Comp. App (AT) No. 263 of 2019	SBPL Polymers LLP. Vs. Loganmoy Ltd. Matheson Trust Co. (BVI) Ltd. & Ors.	Nakul Mohta	Mohit D. Ram-R1

Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson
-sd/-
Registrar